

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR BANGALORE BLUES ENTERTAINMENT INDIA PRIVATE LIMITED (UNDER CIRP) OPERATING IN BUSINESS OF RESTAURANTS AND BARS AT BENGALURU

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the corporate debtor	Bangalore Blues Entertainment India Private Limited CIN: U55101KA2012PTC064410
2.	Address of the registered office	Vikas Tech Park, 1st Floor, #105, 1st 'A' Cross Road, 5th Block, Koramangala Industrial Layout, Bengaluru-560095
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Majority of the movable assets of the Corporate Debtor are located in Bengaluru and Chennai
5.	Installed capacity of main products/ services	<u>Installed capacity is in the form of seatings at following location:</u> Kormangala - 175 for restaurants; 170 for pub bar; 150 for microbrewery Marathahalli - 300 for restaurants; 220 for pub bar Chennai - 300 for restaurants; 600 for lounge bar
6.	Quantity and value of main products/ services sold in last financial year	The financial statement for F.Y. 2022-2023 is not available. However, the financial statement for F.Y. 2021-2022 reflected the revenue from operations amounting to Rs. 6,28,38,732/-
7.	Number of employees/ workmen	Approx. 300 employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For further details write an email to: cirpbbeipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to cirpbbeipl@gmail.com
10.	Last date for receipt of expression of interest	September 09, 2023
11.	Date of issue of provisional list of prospective resolution applicants	September 19, 2023
12.	Last date for submission of objections to provisional list	September 23, 2023
13.	Process email id to submit EOI	cirpbbeipl@gmail.com

Indrajit Mukherjee
SD/

Mr. Indrajit Mukherjee

Interim Resolution Professional for Bangalore Blues Entertainment India Private Limited

IP Registration No.: IBBI/IPA-001/IP-P-01533/2018-2019/12450

Reg. Address of the Resolution Professional: B405, Siddhivinayak Twins, Plot No. 9, Sector 17, Roadpali, Kalamboli, Navi Mumbai -410218 (MH)

Date: August 24, 2023

Place: Mumbai

